GOVERNMENT OF INDIA DEFENCE LOK SABHA

STARRED QUESTION NO:178
ANSWERED ON:26.03.2012
ASSESSMENT OF DEFENCE LAND
Ajnala Dr. Rattan Singh;De Dr. Ratna

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government has conducted any assessment of the defence land spread across the country;
- (b) if so, the details thereof, State-wise;
- (c) whether the Government has taken certain measures to check encroachment on defence land; and
- (d) if so, the details thereof?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

- (a) & (b): Government has instructed Directorate General of Defence Estates to conduct land audit. DGDE has completed land audit of seven defence offices/Circles viz., Chennai (Tamil Nadu), Cochin (Kerala), Goa, Jodhpur (Rajasthan), Meerut (Uttar Pradesh), Mumbai (Maharashtra) & Vishakhapatnam (Andhra Pradesh).
- (c) & (d): Action for removal of encroachment is taken under the provisions of Public Premises (Eviction of Unauthorised Occupants) Act, 1971 as well as under the Cantonments Act, 2006. Detailed instructions emphasizing the need for ensuring vigilance, detection and prevention of new encroachments have been issued by the Ministry. The process of detection and removal of the encroachments is a continuing exercise.